

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 87 of 2020

IN THE MATTER OF:

Indus Motor Company Pvt. Ltd. & Ors.

...Appellants

Vs.

Mr. T.P. Anilkumar & Ors.

...Respondents

Present: For Appellants: - Mr. Ramji Srinivasan, Senior Advocate with Mr. Angad Varma, Mr. Shikhar Singh and Mr. K.S. Ravichandran, Advocates for A1-8.

For Respondents: - Mr. G.V Anand Bhushan, Advocate for R1.

Mr. Abhishek Jain, Advocate for R2.

Mr. PH Arvinth Pandian, Senior Advocate with Ms. Misha, Advocate for R3. Mr. Avinash Krishnan Ravi, Advocate.

O R D E R

(Through Virtual Mode)

04.08.2020— Heard Mr. Ramji Srinivasan, learned Senior Counsel for the Appellants in part. Hearing remained inconclusive.

List the matter for 'further hearing' on 25th August, 2020.

Meanwhile, interim direction to continue.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member(Technical)

Ar/G